

(क) क्या इस समय गया जिले के जंगलों में कागज बनाने के लिये अपेक्षित कच्चा माल प्रचुर मात्रा में उपलब्ध है;

(ख) क्या सरकार ने कच्चे माल के उपयोग के लिए कोई योजना तैयार की है; और

(ग) यदि हां. तो इसकी मुख्य बातें क्या हैं ?

औद्योगिक विकास मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : (क) गया जिले में बांस के कुछ जंगल हैं पर वे संसाधन आर्थिक जी ब्यता वाले कागज एकक स्थापित करने के लिये पर्याप्त नहीं हैं ।

(ख) जी, नहीं ।

(ग) प्रश्न ही नहीं उठता ।

अण्डमान और निकोबार द्वीप समूहों का नया नाम

2062. श्री भारखण्डे राय : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार अण्डमान और निकोबार द्वीप समूह के नये नाम क्रमशः 'शहीद' और 'स्वराज्य' द्वीप समूह रखने का है, जैसा कि 1943 में गत विश्व महायुद्ध में नेताजी सुभाष चन्द्र बोस ने इन द्वीप समूहों का नाम रखा था; और

(ख) यदि हां, तो कब तक ?

गृह मंत्रालय में उप-मंत्री (श्री एफ० एच० मोहसिन) : (क) : ऐसा कोई प्रस्ताव सरकार के विचाराधीन नहीं है ।

(ख) प्रश्न नहीं उठता ।

Development of Gaya District

2063 SHRI SUKHDEO PRASAD VERMA: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government have formulated any scheme for the development of Gaya District of Bihar; and

(b) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). No industrial development scheme for Gaya District has been formulated. However, under the Rural Industries Projects programme, 49 areas have been selected all over the country of which Nawada in the Gaya district of Bihar is one area. The main objectives of the programme are enlargement of employment opportunities; diversification of rural occupation; raising of incomes and standard of living of the rural community and artisans; reducing the exodus to urban centres; and technological improvement of traditional industries.

The State Governments were requested in March, 1971 to extend the area of operation of these projects to the whole district.

Issue of Letter of Intent to Suraj Industrial Packing Ltd; Lucknow

2064. SHRI KRISHNARAO THAKUR: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether a Letter of Intent was issued to Suraj Industrial Packing Ltd; Lucknow for Newsprint, Pulp unit and Fire and Water-proof Board unit in the year 1970;

(b) whether the capital goods applications for these units have not been cleared so far; and

(c) the reasons for the delay and when they are likely to be cleared?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). Yes, Sir.

(c) In the case of the fire and water-proof board unit, capital goods clearance has been held up as the party has intimated a reduced equity participation by the foreign collaborator. This has necessitated finding alternative sources for the foreign

exchange. The company has, meanwhile, been given permission to also negotiate for foreign exchange loans for the import of capital goods relating to the Newsprint/Pulp/Paper Project.

**Issue of Letter of Intent for setting
on Paper Mill in Nainital**

2065. SHRI KRISHNARAO THAKUR: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) the name of the party to whom Letter of Intent has been issued for setting up a Paper Mill in Nainital District (U.P.); and

(b) the salient features of the scheme?

**THE DEPUTY MINISTER IN THE
MINISTRY OF INDUSTRIAL DEVELOPMENT
(SHRI SIDDHESHWAR PRASAD)**

(a) No party has been so far granted a Letter of Intent for setting up a paper mill in Nainital Distt. (U.P.)

(b) Does not arise.

**Allocation of Raw Materials to
Kerala State**

2066. SHRI M. M. JOSEPH: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether the expansion of industries in Kerala is hampered due of its geographical situation necessitating longer haulage both of the raw materials and of the finished products;

(b) whether the pattern of allocation of raw materials to the various States has been decided;

(c) whether Government propose a higher percentage of allocation of raw material to Kerala; and

(d) if so, the salient features of the proposal?

**THE DEPUTY MINISTER IN THE
MINISTRY OF INDUSTRIAL DEVELOPMENT
(SHRI SADDHESHWAR PRASAD):**
(a) Industrial development of any region depends on a variety of factors. Proximity

Deaths in Delhi from Liquor-Poisoning (C.A.) to markets and available raw material sources is only one of them.

(b) to (d). Imported raw material as also scarce indigenous raw materials are being allocated to industrial users on the basis of capacity/actual consumption and on the recommendations of the sponsoring authorities such as the DGTD, State Directors of Industries, Iron & Steel Controller etc. These allocations are not made statewide. As such, any higher allocation of raw materials to Kerala beyond the entitlement of the industrial units assessed in terms of capacity/actual consumption, does not arise.

**Report of C. B. I. into a Corruption case
against some Officials of Civil Defence
and Home Guards, Delhi**

2067. SHRI HARI SINGH: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 3105 dated the 2nd December, 1970 regarding office of Civil Defence and Home Guards raided by C. B. I. and state:

(a) whether the C. B. I. has sent the report of investigation to the Delhi Administration in connection with the corruption case against some officials of Civil Defence and Home Guards, Delhi; and

(b) if so, whether a copy of the same would be laid on the Table of the House?

**THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS (SHRI
F. H. MOHSIN)** (a) Yes, Sir.

(b) No, Sir.

12.00 hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

DEATHS IN DELHI DUE TO LIQUOR-POISONING

**SHRI MUKHTIAR SINGH MALIK
(Rohtak):** I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:—

"The reported deaths of a number of persons in the capital, once again due to liquor-poisoning."